

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1699/1997
M.A. NO. 1725/1997

This the 30th day of July, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI N. SAHU, MEMBER (A)

1. Attar Singh S/O Bharat Singh,
Sub-Inspector, Delhi Police,
No.2788/D, Central District
Police Lines, P.S.Paharganj,
Delhi, R/O Vill. & P.O. Dulhera,
Distt. Rohtak, Haryana.
2. Sudhir Kumar S/O Adel Singh,
Constable Delhi Police,
No.1044/C, Central District
Police Lines, P.S.Paharganj,
Delhi R/O A-42/B, Jagatpuri,
Mandawli Road, Shahdara,
Delhi. ... Applicants

(By Shri Mukul Sharma, Advocate)

-Versus-

1. Commissioner of Police,
Delhi Police Headquarters,
MSO Building,
New Delhi-110002.
2. Assistant Commissioner of Police: HQ,
Central District Delhi,
Police Station Pahar Ganj,
Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

The learned counsel for the applicant wants to withdraw this application with permission to file the application in proper form as per rules. Permission is granted.

KM

(K. M. Agarwal)
Chairman

N.S.
(N. Sahu)
Member (A)

/as/